

SPECIAL BENCH
COURT - II

P-107

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/188(KB)2023
IA(I.B.C)/432(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH APRIL 2024

IN THE MATTER OF	INDIAN BANK VS OM PRAKASH AGAARWAL
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. S. Pal Choudhari, Adv.] For the Indian Bank
Ms. Shilpi Paul, Adv.]

Mr. Jishnu Chowdhury, Adv.] For the Personal Guarantor
Mr. Aritra Basu, Adv.]
Mr. Ankur Singhi, Adv.]
Ms. Riti Basu, Adv.]
Ms. Piyali Pan, Adv.]
Mr. Ayant Shaw, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. Hard copy of the objection raised by the Personal Guarantor is taken on record.
3. List the matter for consideration on **02.05.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)